

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 302
IB)-334(ND)2019
New IA-3163/2024

IN THE MATTER OF:

M/s. Ambience Commercial Developers Pvt. Ltd. ... Appellant/Petitioner

Versus

M/s. Jot Impex Pvt. Ltd. ... Respondent

Under Section: 8, 9 of IBC, 2016

Order delivered on 02.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Liquidator : Adv. Gautam Singha, Adv. Rajat Chaudhary,
Adv. Aastha Vishnoi

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3163/2024: For the reasons stated therein, the IA is allowed and the final report on behalf of the liquidator is kept on record, subject to all just exceptions.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)